NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/205/CAA/2017

NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR : WHEAT ENERGY FOODS PVT LTD : MA PATEL AND SONS PVT LTD

NAME OF THE TRANSFERRE

: AUROFOOD PVT LTD

UNDER SECTION

Name (in Capital)

Represented by

1.

P.K. Bhaskar Vikram P. Jain Shruti Krishran

applicants

ORDER

Mr. T.K. Bhaskar, Counsel for the Applicant present. Heard. Reserved for orders.

-sel-MEMBER (JUDICIAL)

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